GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA STARRED QUESTION NO. : 24 (To be answered on the 8th December 2022)

INTERNATIONAL AIR SERVICES FROM COIMBATORE AIRPORT

*24. SHRI SHANMUGA SUNDARAM K.

Will the Minister of CIVIL AVIATION लागर विमालल मंत्री

be pleased to state:-

(a) whether the Government proposes to increase the number of international air services from Coimbatore International Airport and if so, the details thereof; and

(b) if not, the reasons therefor?

ANSWER

Minister of CIVIL AVIATION लागर विमालल मंत्री

(Shri Jyotiraditya M. Scindia)

(a) and (b) A statement is laid on the table of the house.

Statement referred in reply to Part (a) to (b) of Lok Sabha Starred Question No. 24 regarding "Increase of Flights" to be answered on 08.12.2022.

(a) and (b) Indian designated carriers are free to mount scheduled operations to/from any international airport in India including Coimbatore under the ambit of bilateral Air Service Agreements concluded by India with foreign countries.

The start or increase of international air services from any point in India is purely a commercial decision of the airlines on the basis of economic viability of the route and other associated factors. Any designated foreign airline can operate scheduled services to/from an airport in India if it is designated as a point of call in the ASA.

Coimbatore is already available as a point of call to the designated carriers of Singapore, Sri Lanka, UAE-Dubai, UAE-Sharjah, UK and USA. Currently, due to significant imbalance in the number of points of call in favour of foreign carriers, the Government of India does not grant any non-metro airport as a new point of call to any foreign carrier.
